

- (vi) Report on the working and activities of the Vijay Bank for the year ended the 31st December, 1984 along with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. LT-1187/85]

- (7) A copy each of the Annual Reports (Hindi and English versions) of the State Bank of India and its seven subsidiary banks viz State Bank of Bikaner and Jaipur, State Bank of Hyderabad, State Bank of Indore, State Bank of Mysore, State Bank of Patiala, State Bank of Saurashtra and State Bank of Travancore for the year ended the 31st December, 1984 along with Accounts and the Auditor's Report's thereon. [Placed in Library. See No. LT-1188/85]

Annual Report and Review on the working of the Tea Trading Corporation of India Limited, Calcutta for the year, 1982-83 and a Statement showing reasons for delay in laying papers on the Table.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & SUPPLY (SHRI P. A. SANGMA) : I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English Versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—
- (i) Review by the Government on the working of the Tea Trading Corporation of India Limited, Calcutta, for the year 1982-83.
- (ii) Annual Report of the Tea Trading Corporation of India Limited Calcutta, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT-1189-85).

12.09 hrs

#### MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Coal Mines (Conservation and development) Amendment Bill, 1985, which has been passed by the Rajya Sabha at its sitting held on the 25th July, 1985,"

#### COAL MINES (CONSERVATION AND DEVELOPMENT) AMENDMENT BILL, 1985 (AS PASSED BY RAJYA SABHA)

[English]

SECRETARY-GENERAL : Sir, I lay on the Table the Coal Mines (Conservation and Development) Amendment Bill, 1985, as passed by Rajya Sabha.

(Interruptions)

[Translation]

MR. SPEAKER : Why are you wasting my time ?

(Interruptions)

SHRI NARESH CHANDRA CHATURVEDI : Sir, at least listen to the complete news....

(Interruptions)